

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.3/98/AMR/2021	IA(Companies Act)/6/2022	Rule 11 & 75 of NCLT Rules	Janardhan Reddy Gummadi Vs. B.R. Jayaram & another (in the matter of Ammana Bio Pharma Limited)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List the matter on 22.12.2022.

IA(Companies Act)/6/2022:

At request of the Counsel for the Applicant, list the matter on 22.12.2022.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**